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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CA(CAA) No. 100/NCLT/AHM/2017

Coram:

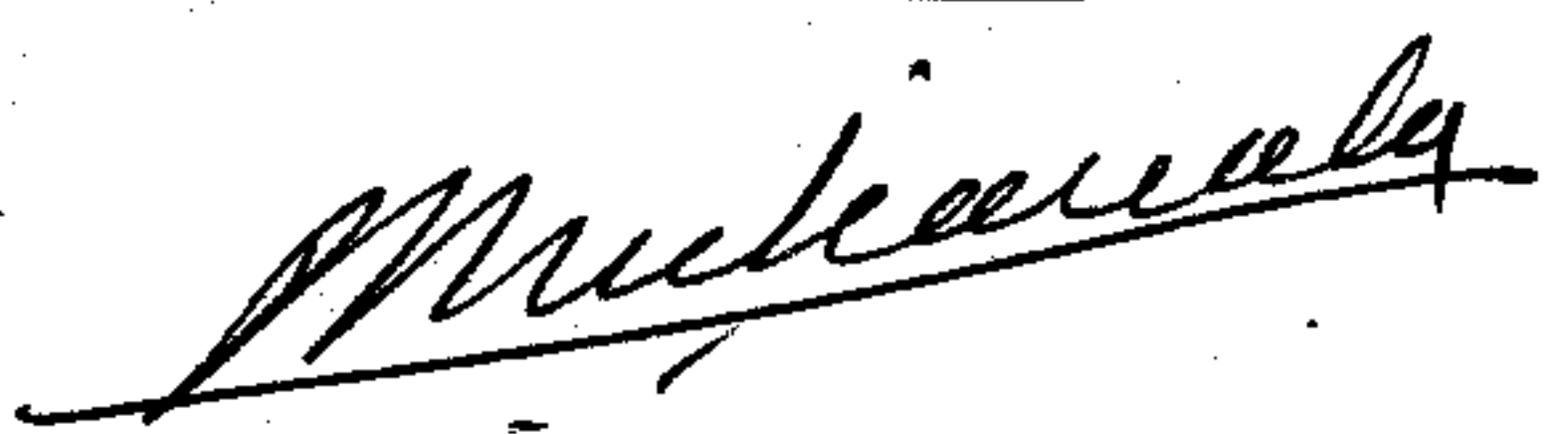
**Present: Hon'ble Ms. MANORAMA KUMARI
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017**

Name of the Company: Gujarat Industrial Power Co. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	PAVAN S-GODIAWALA	ADVOCATE	APPLICANT	
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2.

ORDER

Learned Advocate Mr. Pavan Godiawala present for Applicant.

Additional affidavit filed by Applicant.

At request of learned Counsel for applicant.

List the matter on 11.10.2017.



**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 6th day of October, 2017.